

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

GP/TCP/CSP/CSA/TESP/TCSA/NO. 167/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Chiminova India Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Ms Alpana Ghone a/w Mr Prateek Mishra and Praveer Shetty i/b Res Legal. for the Petitioner		
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Order

CSP 167/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter tomorrow on 20.4.2017 for hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)